

**CENTRAL ADMINISTRATIVE TRIBUNAL  
KOLKATA BENCH, 234/4 A.J.C Bose Road Nizam Palace Kolkata**

**ORDER SHEET**

COURT NO. : 1

05.03.2021

M.A./350/538/2020

O.A./350/1389/2016

(DELETION NAME)

ITEM NO:40

FOR APPLICANTS(S) Adv. :

S E RAILWAY

-V/S-

NARAYAN RISHI

Ms. G. Roy

FOR RESPONDENTS(S) Adv.: None

**LIBRARY**

Notes of The Registry	Order of The Tribunal
	<p>Since the grievance of the applicant against the RRC, E. Rly and therefore, S.E. Rly, has no role in this matter, RRC, S. E. Rly be deleted in the array of the respondents. Let necessary correction be carried out in the cause title:</p> <p>Let, MA538/2020 is disposed of.</p> <p>List the OA on 19.05.2021.</p> <p style="text-align: center;"></p> <p style="text-align: center;">(DR. NANDITA CHATTERJEE) MEMBER(A)</p> <p style="text-align: center;">pd</p> <p style="text-align: right;"></p> <p style="text-align: right;">( BIDISHA BANERJEE) MEMBER (J)</p>